Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 2/2020, EMG-CM No. 1/2020 in EMG-WP(C) No.3/2020, EMG-CM No. 2/2010

Laxshmi Transport Company

....Petitioner (s)

Through:- Mr. Pranav Kohli, Advocate in EMG-WP(C) Nos. 2/2020 & 3/2020 (on Video Call from residence in Jammu)

V/s

Union Territory of Jammu & Kashmir and others

....Respondent(s)

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Through:- Mr. Raman Sharma, AAG in EMG-WP(C) Nos. 2/2020 & 3/2020 (on Video Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 18.05.2020

Heard in part.

List for continuation on 20.05.2020.

(RAJNESH OSWAL) JUDGE

Jammu 18.05.2020 (Muneesh)